

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 189 of 2012

Dated : 4th January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Power Generation Co. Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Hemant Singh
Mr. Anurag Sharma
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R.1
Mr. Abhishek Mitra
Mr. Varun Pathak for R.2

ORDER

The learned counsel for the Commission again seeks some time to file the reply. Accordingly, he is directed to file the same on or before 15.01.2013 after serving copy on the other side.

Post the matter for hearing on 11.02.2013. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson